

draw ever took place and that a fraud was committed on the public; and

(c) the action Government have taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). This is a matter which concerns the State Government.

Tax Evasion by Shri R. K. Nayyar

5234. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the documents seized in the raid on the house of Shri R. K. Nayyar recently revealed the payments of interest by him to the financiers at 3 per cent to 4 per cent p. m. although officially it was shown to have been paid at 1 per cent in the books; and

(b) if so, the amount of the tax evaded in this way and the action which Government have taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Documents seized are under scrutiny. Investigations are not yet complete.

(b) It is not possible at this stage to give the amount of tax evaded.

Cases of Over-Invoicing and Under Invoicing

5235. SHRI M. SUDARSANAM : Will the Minister of FINANCE be pleased to state :

(a) the number of cases of over-invoicing and under-invoicing in import-export business which came to the notice of Government in the last three years ; and

(b) the volume in terms of rupees in cases of over invoicing and under-invoicing ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) Customs authorities issued show-cause notices in 175 suspected cases of over-invoicing and under-invoicing in import-export business during the years 1967 to 1970 (October).

(b) The volume (in terms of rupees) of the difference between the declared prices and ascertained prices in these cases comes to nearly Rs. 30 lacs.

Four Point Programme re. Price Stabilisation

5236. SHRI HARDYAL DEVGUN : SHRI MUHAMMAD SHERIFF :

Will the Minister of FINANCE be pleased to state :

(a) whether Governments attention had been drawn to the brochure 'Prices and Progress' released on 20th November, 1970 by the Federation of Indian Chambers of Commerce and Industry outlining four-point programme for price stabilisation ;

(b) if so, the nature thereof ; and

(c) reaction of the Government thereto ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The Federation of Indian Chambers of Commerce and Industry in its programme for price stabilisation, has suggested (i) augmenting the availability of industrial raw materials by way of imports and raising of internal production, (ii) linking wages to productivity, (iii) balancing consumer demand with the availability of goods through mobilizing savings and (iv) removal of administrative delays and controls for stimulating industrial expansion.

(c) It is the policy of the Government to keep prices under check and to even out price fluctuations. The Fourth Plan provides for various programmes for increasing the production of industrial raw materials, while the import policy takes into account the requirements of essential raw materials and other industrial inputs. The Government's monetary and fiscal policies are directed towards both curbing excess demand and stimulating savings. The administrative controls are designed to help growth of output consistent with the country's socio-economic objectives. The Wage Boards, set up by the Government, are required to keep to the fore the interests of labour as well as the capacity of the industry to pay.